53 Written Answers

neatly absorbed in the newly created cadres and services?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) and (b) Recently Ministries/Departments have been advised to make provision for 'Initial Constitution' of the newly created services/cadres in the Recruitment Rules with the following purposes in view:—

(i) To provide for a high level screening Committee with a UPSC Member wherever necessary to decide on the fitnesg of the existing incumbents for inducting them into the new cadre;

(ii) the determination of the *inter se* seniority of the existing incumbents in the new service; and

(iii) the manner in which persons who are not found fit for the new cadre should be dealt with.

(c) Does not arise.

Children reported missing in Delhi

to Questions

*337. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of children reported missing in the capital during the years 1977, 1978 and so far 1979;

(b) the number amongst them recovered; and the number of them kidnapped; and those found killed;

(c) the number of cases in which no clu« has been found so far; and

(d) the number of cases in which culprits have been apprehended foi kidnapping and killing the ehildren?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d) A statement i_s laid on the Table of the House.

Statement

Children Reported Missing in	Delht.
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Ycar					Children reported missing	Children re- covered out of those re- ported miss- ing		No. of children reported to be kid- napped out of those reported missing.	No. of chil- dren report- ed killed out of those re- ported to be kid- napped.	
1977						3134	1520		137	Nil
1978						3415	1862		178	3
1979	(upto	28-	2-79)		679	363		26	Nił
Year .					No. of of missi children which r clues ha been fo	ng in in ave	No. of cases of kidnapp- ing of child- ren in which the culprits have been apprehended		No. of cases of kidnapping of children in whi the culprits have been apprehended for killing children	
1977						61		(57	Nil
1978					*	74			74	2
	(upto	-0		`		21			6	Nil